

Statement 10: Financing of Gross Fiscal Deficit – As per cent to Total – 2016-17 (BE)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	96.3	1.1	-4.4	2.2	5.1	-0.2	-0.3	-	-	-0.3	0.5	100.0
2. Bihar	90.2	7.2	1.6	8.3	-1.8	-	-6.0	-	-	-	0.4	100.0
3. Chhattisgarh	65.3	9.1	-1.5	14.7	4.3	1.7	0.4	-	-	5.1	0.8	100.0
4. Goa	29.3	5.8	-3.4	0.6	3.8	0.3	6.1	15.9	-0.1	-0.2	42.1	100.0
5. Gujarat	90.3	-0.1	-12.3	-	3.7	0.1	12.4	-	-	6.9	-1.0	100.0
6. Haryana	57.7	2.5	1.5	1.0	6.3	0.1	2.6	-23.1	-0.2	37.0	14.5	100.0
7. Jharkhand	89.2	5.2	-8.8	8.8	-3.8	-0.2	15.0	-0.6	-2.8	14.5	-16.5	100.0
8. Karnataka	84.0	3.2	5.1	1.9	12.2	-0.5	-10.5	3.9	-	-	0.7	100.0
9. Kerala	70.8	5.5	-0.1	1.2	21.0	-	-1.9	0.1	-0.3	0.2	3.6	100.0
10. Madhya Pradesh	87.5	4.5	1.3	3.7	2.5	0.6	-5.7	6.5	0.7	0.1	-1.6	100.0
11. Maharashtra	104.0	-0.1	-8.1	-0.3	5.1	1.3	14.8	-0.4	-	-0.5	-15.7	100.0
12. Odisha	50.4	10.1	0.7	16.4	6.9	-	-11.7	0.1	-	15.1	12.0	100.0
13. Punjab	99.0	2.1	-9.7	3.0	12.6	-3.1	0.5	-	-	-0.4	-4.0	100.0
14. Rajasthan	33.0	11.7	-2.9	2.7	8.4	-	0.5	-	-	46.6	-	100.0
15. Tamil Nadu	87.2	5.1	0.7	2.9	4.0	1.4	-4.4	-0.7	-0.5	-0.1	4.2	100.0
16. Telangana	94.4	1.7	-1.2	1.5	1.6	1.2	1.7	-	-	-0.8	-0.1	100.0
17. Uttar Pradesh	58.2	-1.3	0.7	1.6	9.1	13.2	-5.7	0.2	-2.4	27.1	-0.8	100.0
18. West Bengal	117.8	4.1	13.8	-	5.3	-0.9	4.9	-	-	4.2	-49.2	100.0
II. Special Category												
1. Arunachal Pradesh	81.3	-7.2	69.1	98.2	-2.9	13.4	-148.6	159.8	-7.7	-191.7	36.2	100.0
2. Assam	56.6	1.7	11.9	15.9	6.9	-	0.8	0.4	-9.9	1.5	14.2	100.0
3. Himachal Pradesh	67.1	-0.3	4.7	0.5	24.5	-	-	-	-	-2.1	5.4	100.0
4. Jammu and Kashmir	16.3	-0.9	1.1	0.9	14.5	0.2	-	-0.1	-	39.2	28.8	100.0
5. Manipur	56.4	-5.9	-6.0	6.5	6.8	-	39.8	-	-	-2.0	4.4	100.0
6. Meghalaya	67.3	-0.8	5.7	3.5	19.6	-	2.1	8.8	1.0	-9.3	2.1	100.0
7. Mizoram	197.3	37.3	-39.0	49.3	1114.9	4.3	21.7	-	434.7	-25.2	-1695.4	100.0
8. Nagaland	154.8	-1.8	-0.5	-0.6	12.0	-	-12.0	-	-	-10.5	-41.4	100.0
9. Sikkim	102.9	-1.7	-1.3	-1.2	1.6	-	-	-	-	-0.4	-	100.0
10. Tripura	38.0	-1.7	-2.6	5.4	16.0	1.3	1.3	-2.9	0.3	-	45.0	100.0
11. Uttarakhand	74.4	0.9	8.2	8.1	1.9	-	2.6	2.1	1.2	0.4	0.2	100.0
All States	75.4	3.5	-0.6	3.1	7.1	1.7	-0.1	-0.5	-0.4	11.6	-0.6	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	100.0	-58.2	-	-	-	-	-	-	-	58.2	100.0
2. Puducherry	70.9	-5.8	-	9.9	6.1	-1.4	20.2	4.4	-1.2	25.0	-28.1	100.0

‘-’: Nil/Negligible. BE: Budget Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these states are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.